

**GOVERNMENT OF INDIA
MINISTRY OF AYUSH**

**LOK SABHA
UNSTARRED QUESTION NO. 1457
ANSWERED ON 10TH FEBRUARY, 2023**

AYURVEDA DOCTORS

**†1457. SHRI OMPRAKASH BHUPALSINH ALIAS PAWAN RAJENIMBALKAR:
SHRI ARVIND GANPAT SAWANT:**

Will the Minister of **AYUSH** be pleased to state:

- (a) the number of sanctioned posts of Ayurveda doctors along with their deployment in the Primary Health Centres, State/UT-wise and category-wise;
- (b) the number of posts of the Ayurveda doctors in all categories lying vacant in the country and reasons therefor;
- (c) the number of Ayurveda doctors qualified during the last five years, State/UT-wise and year-wise;
- (d) the steps taken by the Government to fill up the vacant posts of Ayurveda doctors;
- (e) whether the Government proposes to guide the States/UTs Governments for such appointments along with the provision of financial assistance to them and if so, the details thereof; and
- (f) whether the Government has any plan to re-start integrated course in Ayurveda as well, if so, the details thereof and if not, the reasons therefor?

**ANSWER
THE MINISTER OF AYUSH
(SHRI SARBANANDA SONOWAL)**

- (a) The details of AYUSH doctors including Ayurveda sanctioned/deployed in the Primary Health Centres, State/UT-wise is furnished at **Annexure-I**.
- (b) to (e) As Public Health is a State subject, the primary responsibility to fill up the posts of Ayurveda doctors in all categories and maintaining their status comes under the purview of respective State/UT Governments. However, under Centrally Sponsored Scheme of National AYUSH Mission (NAM), the components for setting up of upto 50/30/10 bedded integrated AYUSH hospitals and upgradation of exclusive standalone State Government AYUSH Hospitals *inter-alia* are having provision for contractual deployment of AYUSH doctors. In this regard,

State/UT Governments are required to submit their proposals through State Annual Action Plans (SAAPs) as per the guidelines of the scheme. Further, as per the data received from Board of Ethics and Registration for Indian System of Medicine (BOE&R), the list of doctors registered in the State Council/Board is furnished at **Annexure-II**.

(f) There is no such plan to re-start integrated course in Ayurveda. However, National Commission for Indian system of Medicine (NCISM) introduced AYUSH Module for MBBS, Nursing & Physiotherapy for proper orientation on the traditional medical systems i.e. Ayurveda, Siddha, Unani and Sowa-rigpa (ASUS) and get expertise as per the module.

Details of AYUSH doctors in the country including Ayurveda

Sl. No.	State/UT	Rashtriya Bal Swasthya Karyakram (RBSK)	Others	Total
1	Bihar	1422	1142	2564
2	Chhattisgarh	597	26	623
3	Himachal Pradesh	231	0	231
4	Jammu & Kashmir	416	456	872
5	Jharkhand	464	250	714
6	Madhya Pradesh	1163	433	1596
7	Odisha	1073	1150	2223
8	Rajasthan	743	609	1352
9	Uttar Pradesh	2126	1939	4065
10	Uttarakhand	278	95	373
11	Arunachal Pradesh	84	32	116
12	Assam	426	291	717
13	Manipur	72	102	174
14	Meghalaya	152	68	220
15	Mizoram	41	20	61
16	Nagaland	15	30	45
17	Sikkim	5	5	10
18	Tripura	21	133	154
19	Andhra Pradesh	0	107	107
20	Goa	30	52	82
21	Gujarat	1837	866	2703
22	Haryana	386	239	625
23	Karnataka	810	645	1455
24	Kerala	0	742	742
25	Maharashtra	2090	561	2651
26	Punjab	345	210	555
27	Tamil Nadu	0	475	475
28	Telangana	276	216	492
29	West Bengal	1240	566	1806
30	Andaman & Nicobar Islands	12	21	33
31	Chandigarh	23	5	28
32	Dadra and Nagar Haveli and Daman and Diu	9	11	20
33	Delhi	0	0	0
34	Ladakh	11	27	38
35	Lakshadweep	0	12	12
36	Puducherry	04	40	44
	All India	16402	11576	27978

**List of Ayurveda practitioners, Received Data from
States Board/Council**

Sl. No.	State	Ayurved
1	Andhra Pradesh	1894
2	Assam	1265
3	Bihar	875
4	Chhattisgarh	4757
5	Delhi	4847
6	Goa	783
7	Gujarat	23054
8	Haryana	8308
9	Himachal Pradesh	5540
10	Jammu	1713
11	Jharkhand	166
12	Karnataka	29401
13	Kerala	13379
14	Madhya Pradesh	16092
15	Maharashtra	93111
16	Orissa	5171
17	Punjab	11233
18	Rajasthan	10081
19	Tamil Nadu	1225
20	Telangana	10981
21	Uttra Pradesh	38673
22	Uttrakhand	3691
23	West Bengal	2256
	Total	288496

Further, BOE&R has not received the data of AUS&S practitioners from some States and some of the State did not furnished the updated details of practitioner.